

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 8259/2019

(Arising out of impugned final judgment and order dated 03-01-2018 in CRLAP No. 4352/2013 passed by the High Court of Judicature at Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MANJU

Respondent(s)

(FOR ADMISSION and I.R. and IA No.55016/2019-CONDONATION OF DELAY IN FILING and IA No.55019/2019-EXEMPTION FROM FILING O.T.)

Date : 08-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Shwetank Sailakwal, Adv.
Mr. Tanmaya Agarwal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Delay condoned.

Issue notice.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER